

Date of Commencement of CIRP - 25th January 2024

List of Operational Creditors (Other than Workmen and Employees and Government Dues) as on 30-09-2024

Amount in Rs.

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	*Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether related party?	% of Voting Share in CoC					
1	BSE Limited	15.02.2024	31,05,700	18,43,335	Unsecured	0	0	0	0	0	0	0	12,62,365	
2	Link Intime India Private Ltd	21.02.2024	54,835	22,442	Unsecured	0	0	0	0	0	0	32,393	0	
3	National Securities Depository Ltd	17.02.2024	78,278	78,278	Unsecured	0	0	0	0	0	0	0	0	
4	The Southern Gas Limited	18.02.2024	7,70,769	-	Unsecured	0	0	0	0	0	0	7,70,769	0	
5	National Stock Exchange of India Limited	21.02.2024	10,89,987	-	Unsecured	0	0	0	0	0	0	10,89,987	0	
6	Madeline Enterprise Private Limited	26.02.2024	1,26,83,45,787	1,26,83,45,787	Unsecured	0	0	0	0	0	0	0	0	
7	Saudi Basic Industries Corporation	03.04.2024	1,65,39,22,942	-	Unsecured	0	0	0	0	0	0	1,65,39,22,942	0	Claims were admitted by IRP but shifted to "not admitted" category by RP because the claims were filed without proper authorisation of the creditor. The claimant have filed an IA in NCLT against the action of RP. The matter is sub-judice.
8	SABIC Asia Pte Ltd	03.04.2024	34,98,99,224	34,98,99,224	Unsecured	0	0	0	0	0	0	0	0	Claims were admitted by IRP but shifted to "not admitted" category by RP because the claims were filed without proper authorisation of the creditor. The claimant had filed an IA in NCLT against the action of RP. The claimant has now submitted a fresh authorisation and also removed defects in the claim form. The claimant was informed that the claim would be admitted subject to the condonation of delay by the COC and thereafter by the Hon'ble NCLT. However, the court was of the view that the claim was filed in time and only defects removed now. The claim is admitted, accordingly.
9	SKSI & Associates LLP	23.04.2024	2950	2,950	Unsecured	0	0	0	0	0	0	0	0	
10	Mehta & Mehta	22.04.2024	2,95,000	2,95,000	Unsecured	0	0	0	0	0	0	0	0	
11	Bhuhania & Agrawal Associates	14.05.2024	5,900	3,540	Unsecured	0	0	0	0	0	0	2,360	0	
	Total		3,27,75,71,372	1,62,04,90,556								1,65,58,18,451	12,62,365	

30/09/24

Category	No of claims	Claim amount submitted (Rs.)	Admitted claim Value (Rs.)
Class of Operational creditors			
Acceptable	1	6,09,135	6,09,135
Non-Acceptable	0	0	0.00
Total	1	6,09,135	609135

SN	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED			DETAILS OF CLAIM ADMITTED					AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %					
1	Amit Yarn	04.09.2024	6,09,135	6,09,135	Unsecured	0	0	0	0	0	0	0	0	Admissible
2	Dy Commissioner Customs ICD Tumb	28.08.2024	2,17,40,401	2,17,40,401	Unsecured	0	0	0	0	0	0	0	0	Admissible
			2,23,49,536.00	6,09,135.00						0.00	0.00	0.00	0.00	